

ITEM NO.104

COURT NO.15

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1172/2012

JASBIR @ NANHA

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 08-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Nikilesh Ramachandran, AOR

For Respondent(s) Mr. Rakesh Mudgal, A.A.G.
Mr. Dinesh Mudgal, Adv.
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Accepting the joint request of the parties, hearing of
this Criminal Appeal stands adjourned.

Re-list the Criminal Appeal in the week commencing
24.07.2024.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)